

**GOVERNMENT OF INDIA  
SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

UNSTARRED QUESTION NO:3605  
ANSWERED ON:03.09.2012  
CENTRAL ASSISTANCE FOR SC/ST SCHEMES  
Lagadapati Shri Rajagopal

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) the Central assistance provided to various States during the last five years for effective implementation of various schemes/programmes and also SC and ST (Prevention of Atrocities) Act, 1989, year-wise, State-wise and scheme/programme-wise;
- (b) whether any committee has been constituted under the chairmanship of Minister in 2006; and
- (c) if so, the details thereof along with the number of meetings held thereon?

**Answer**

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI D. NAPOLEON)

- (a) The requisite information in regard to the Schemes implemented by Ministry of Social Justice & Empowerment, where Central assistance is released to the State Governments/Union Territory Administrations, is given in the enclosed statement.
- (b)&(c) A Committee under the Chairpersonship of Union Minister for Social Justice & Empowerment, with members from Ministries of Social Justice & Empowerment, Home Affairs, Tribal Affairs, National Commission for Scheduled Castes, National Commission for Scheduled Tribes, besides non-official members, was constituted in 2006. The Committee has so far held nineteen meetings wherein implementation of the two Acts in 24 States and 4 Union Territories has been reviewed.